

ITEM NO.1 Court 4 (Video Conferencing) SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).8059/2020

(Arising out of impugned final judgment and order dated 22-04-2020 in WA No.5315/2019 passed by the High Court Of Judicature At Allahabad)

COMMITTEE OF MANAGEMENT HAFIZ MOHAMMAD SIDDIQUE
ISLAMIA INTER COLLEGE & ANR.

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.58428/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.58429/2020-EXEMPTION FROM FILING O.T. and IA No.58430/2020-EXEMPTION FROM FILING AFFIDAVIT and IA No.58427/2020-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.58431/2020-APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT, IA No. 81205/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

Diary No(s). 11234/2020 (XI)

(FOR ADMISSION and I.R. and IA No.58620/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.58619/2020-EXEMPTION FROM FILING O.T. and IA No.58621/2020-EXEMPTION FROM FILING AFFIDAVIT and IA No.58618/2020-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

SLP(C) No. 8083/2020 (XI)

(FOR ADMISSION and I.R. and IA No.58830/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.58829/2020-EXEMPTION FROM FILING O.T. and IA No.58832/2020-EXEMPTION FROM FILING AFFIDAVIT)

SLP(C) No. 9333/2020 (XI)

(FOR ADMISSION and I.R. and IA No.73752/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.73753/2020-EXEMPTION FROM FILING O.T. and IA No.73759/2020-EXEMPTION FROM FILING AFFIDAVIT)

Diary No(s). 16323/2020 (XI)

(IA No.76197/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.76196/2020-EXEMPTION FROM FILING O.T. and IA No.76195/2020-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.76199/2020-EXEMPTION FROM FILING ANNEXTURES and IA No.76201/2020-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 9562-9563/2020 (XI)

(FOR ADMISSION and I.R. and IA No.77121/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.77123/2020-EXEMPTION FROM FILING O.T.)

Diary No(s). 16954/2020 (XI)
(FOR ADMISSION and I.R. and IA No.79520/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.79521/2020-EXEMPTION FROM FILING O.T. and IA No.79522/2020-EXEMPTION FROM FILING AFFIDAVIT and IA No.79519/2020-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Diary No(s). 17347/2020 (XI)
(FOR ADMISSION and I.R. and IA No.80386/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.80385/2020-EXEMPTION FROM FILING O.T. and IA No.80384/2020-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Date : 03-09-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE R. SUBHASH REDDY
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s)

Dr. Rajeev Dhavan, Sr. Adv.
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Mr. Yatish Mohan, Adv.
Mr. Subhash Chandra Sagar, Adv.
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Mr. Sunil Kumar Jain, AOR

Mr. M. R. Shamshad, AOR
Mr. Aditya Samaddar, Adv.
Mr. Zaki Ahmad Khan, Adv.
Mr. Arijit Sarkar, Adv.

Dr. Menaka Guruswamy, Sr. Adv.
Mr. Fuzail Ahmad Ayyubi, AOR
Mr. Ibad Mushtaq, Adv.
Ms. Akanksha Rai, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Applications for permission to file special leave petitions
are allowed.

I.A. No.83991/2020 is allowed.

Issue notice, returnable in eight weeks.

The prayer for interim relief to stay the judgment dated 22.04.2020 is rejected

Learned counsel for the petitioners is permitted to serve a copy of the petition(s) to the standing counsel for the State.

(ARJUN BISHT)
COURT MASTER (SH)

(RENU KAPOOR)
BRANCH OFFICER